

Annexure 3 - SECURED FINANCIAL CREDITORS MAN TUBINOX LIMITED Liquidation commenced 22.10.2021 updated claim list as on 15.07.2026									
Sl. No.	Creditor	Amount claimed ₹	Amount admitted ₹	Amount not admitted ₹	Under verification ₹	Continued ₹	Reconciliation ₹	CoC voting status	Remarks as per Erstwhile Liquidator
1	Bank of Baroda (Erstwhile Dena Bank)	43,92,88,461	43,92,88,461	0	0.00	0.00	0.00		Full claim admitted in revised SCC Annexure A; earlier ₹79,92,973.90 under verification superseded only on confirmation of revised decision.
2	ASREC (Erstwhile STCI)	33,92,48,439	30,92,73,964	2,99,74,475	0.00	0.00	0.00		A part of claim of the creditor is rejected.
3	Axis Bank	5,60,29,362	5,53,85,100	6,44,262	0.00	0.00	0.00		Revised admitted amount used; claimed amount differs by ₹270 from fourth list. Confirm claim/admission communication.
	TOTAL	83,45,66,262	80,39,47,525	3,06,18,737	0.00	0.00	0.00		

NOTE :

The claim list is subject to revision from time to time as and when any new information, documents, or details come to the knowledge of the Present Liquidator.

Note on Constitution of CoC and Status of Claims

Pursuant to Section 21(11) of the Insolvency and Bankruptcy Code, 2016, and the applicable amended Liquidation Process Regulations, the Committee of Creditors has been duly reconstituted for supervision of the liquidation process, based on the records and claim details available with the Liquidator. The status of claims is set out in the present list. Section 21(11) extends CoC supervision to ongoing liquidations where no application under Section 54 has been made. egazette.gov.in

The liquidation process has been ongoing since 2021. However, disputes concerning the sole asset of the Corporate Debtor have impeded further progress and completion of the process.